NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

C.P. No. 147(ND) 13

PRESENT: SMT. INA MALHOTRA

HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.10.2017.

NAME OF THE COMPANY:

Mr. Dilip Shantilal Jain & Ors Vs. M/s

Integrated Casetech Consultants Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

For the Petitioner (s):

None

For the Respondent (s):

Mr. Pradeep K. Mittal, Advocate

Mr. Nibruti Samal, Advocate Mr. Suhael Buttan, Advocate

ORDER

Since the matter has been part heard by the Division Bench, renotify this case for arguments on 7th November, 2017 before the regular Bench.

Interim orders to continue.

(Ina Malhotra) Member (J)